

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI.**

**Original Application No. 121 of 2021 (SZ).**

Tribunal on its own motion SUO-MOTU  
Based on the news item published in the  
Hindu Newspaper, Chennai Edition dated 14.05.2021,  
Under the caption "Cuddalore Pesticide unit blasts kills 4"

...Applicant

**Vs**

The Secretary to Govt. of Tamilnadu,  
Department of Environment and Forests,  
Govt. Secretariat, Fort. St. George,  
Chennai, Tamil Nadu  
and others.

...Respondents

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**Advocate for the Respondent: TNPCB  
Tr. Sai Sathya Jith, Advocate**



**REPORT OF TNPC BOARD IN THE MATTER OF ORIGINAL APPLICATION NO:121/2021 (SUO MOTTO) OF THE NATIONAL GREEN TRIBUNAL, SOUTH ZONE, CHENNAI, SUBMITTED IN COMPLIANCE TO HON'BLE NGT ORDER DATED:29.10.2021.**

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**1.0 Preamble:**

The Hon'ble National Green Tribunal, South zone, Chennai has taken "Suo Motu" case on the basis of the newspaper report published in the Hindu Chennai Edition dated 14.05.2021, under the caption "Cuddalore pesticide unit blast kills 4". In the matter of Application No.121 of 2021 the National Green Tribunal, Southern Zone, Chennai has passed an order dated 04<sup>th</sup> June, 2021, constituted a Joint Committee and directed that;

*"10. In order to ascertain the genuineness of the allegation and also the violations if any, committed by the 8<sup>th</sup> respondent/Crimsun Organics Private Limited mentioned in the newspaper report and it's impact, we feel it appropriate to appoint a joint committee comprising of (1) The District Collector, Cuddalore, (2) a senior Officer from Tamil Nadu Pollution Control Board (TNPCB) designated by its Chairman, (3) a Senior Officer from the Central Pollution Control Board (CPCB), Integrated Regional Office, Chennai, (4) a Senior Officer from the State Industries Promotion Corporation of Tamil Nadu (SIPCOT) deputed by its Chairman and the Managing Director to inspect the 8<sup>th</sup> respondent/Crimsun Organics Private Limited unit in question and submit a factual as well as action taken report, if there is any violation found.*

*16. The Committee is directed to submit the report in this regard to this Tribunal on or before 16.07.2021 by e-filing in the form of searchable PDF/OCR support PDF and not in the form of image PDF along with necessary hardcopies to be produced as per rules.*

*The Individual respondents were also directed to file their reports before the Hon'ble NGT(SZ) in the above case."*

In compliance with the NGT Order stated above, the individual report of TNPCB was submitted to the Hon'ble NGT (SZ) for hearing on 29.10.2021. Based on the above report, the Hon'ble National Green Tribunal (SZ) in its subsequent order dated: 29.10.2021 (Annexure-1) has ordered the following;

*“3. The Tamil Nadu Pollution Control Board (TNPCB) had filed a further report signed by the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board (TNPCB) on 22.10.2021, e-filed on 26.10.2021 and received on 27.10.2021. when certain flaws in the report submitted by the Tamil Nadu Pollution Control Board (TNPCB) is pointed out, the learned counsel appearing for the Tamil Nadu Pollution Control Board (TNPCB) submitted that they will come with the further report in this regard. Though, in that report it was mentioned that there are 45 other industries functioning in State Industries Promotion Corporation of Tamil Nadu (SIPCOT) Industrial Complex, only 40 units are having necessary ‘consent’ but that they have not mentioned about the other 5 units and also the nature of action taken by them for operation of such units without obtaining consent and other necessary permission. They have also not mentioned about the Ambient Air Quality (AAQ) in that area, though they have issued certain directions to control the Volatile Substance Emissions in the Ambient Air Quality (AAQ) to be carried out by the Industries.*

*4. The Board has also not mentioned as to the nature of action taken against those units which are not complying with the earlier directions issued for their failure of providing Online Continuous Monitoring System (OCMS) for which steps have been taken only later.; The efficient system was also not mentioned.”*

**In compliance of the above, the additional details are submitted to Hon’ble NGT (SZ) as follows:**

## **2.0 Details of 45 industries in SIPCOT:**

In the SIPCOT Industrial Complex, Cuddalore, out of 45 Nos. of industries, 40 Nos. of industries have obtained valid consent of the TNPCB under Air & Water Acts and are complying with the conditions.

The details of the remaining 5 Nos. of industries are furnished as follows:

### **2.1 M/s. Tanfac Industries Limited (AI F3)**

The unit M/s. Tanfac Industries Limited (AI F3) plant was issued with directions vide Board proceeding T2/TNPCB/F.0045/ CUD/2020 Dated:27.11.2020 under Section 31A of the Air (Prevention and control of Pollution) Act 1981 as amended to carry out some corrective measures such as replacement of kilns and perform LDAR Study in the process etc.,. Presently the unit has submitted the renewal application after carrying out the necessary

rectification measures as per the Directions issued. Based on the industry's application, the unit was inspected and the renewal inspection report was submitted to Board on 12.11.2021 by the DEE, TNPCB, Cuddalore for the renewal of consent.

## **2.2 M/s. Tanfac Industries Limited (HFO Gen Set)**

The unit M/s. Tanfac Industries Limited (HFO Gen Set) is located in the premises of M/s. Tanfac Industries Limited. The unit has applied for renewal of consent and presently the renewal inspection report was submitted to Board on 17.11.2021 by the DEE, TNPCB, Cuddalore for the renewal of the consent.

## **2.3 M/s. Tanfac Industries Limited (Synthetic Organic Chemicals)**

The unit M/s. Tanfac Industries Limited (Synthetic Organic Chemicals) is also located in the premises of M/s. Tanfac Industries Limited. The unit is not in operation for the past 4 Years. The unit has applied for renewal of consent and presently the renewal inspection report was submitted to Board on 19.11.2021 by the DEE, TNPCB, Cuddalore for the renewal of the consent.

## **2.4 M/s. Topknit Processing Mill Private Limited**

The unit M/s. Topknit Processing Mill Private Limited is not under operation since 2018 and not applied for renewal of consent.

## **2.5 M/s. Kumar Chemical Corporation**

The unit M/s. Kumar Chemical Corporation has closed all its industrial activities and vacated the premises.

## **3.0 Ambient Air Quality (AAQ):**

The accident has occurred in the unit of M/s. Crimsun Organics Private Limited on 13.05.2021 at 7.30 AM. The spillage of fluids and subsequent fire caused in the area was quenched by the fire fighting personnel using foam and water. The fire and emission of gases was stopped subsequently. The emissions of suspended particulate matters and gases like SO<sub>2</sub>, NO<sub>x</sub> as recorded in the Continuous Ambient Air Quality Monitoring Stations

(CAAQMS) functioning at about 340 meters (CAAQMS at M/s. Asian Paints Limited) and 390 meters (CAAQMS at TNPCB office) in the western side of the unit and about 495 meters (CAAQMS at M/s. Solara Active Pharma Sciences Limited) in the northern side of the unit were retrieved for the period 6 AM - 6 PM on 13.05.2021. The reports are retrieved from the above CAAQM Stations and interpreted as follows in the table below;

Sl. No	CAAQM Station	Parameters	National Ambient Air Quality Standards in $\mu\text{g}/\text{m}^3$
1	M/s. Asian Paints Limited.	1. $\text{SO}_2$ (max) – 21.63 $\mu\text{g}/\text{m}^3$ 2. $\text{NO}_x$ (max) – 6.43 $\mu\text{g}/\text{m}^3$ 3. $\text{PM}_{10}$ (max) – 80.35 $\mu\text{g}/\text{m}^3$ . 4. $\text{PM}_{2.5}$ (max) – 53.25 $\mu\text{g}/\text{m}^3$ 5. TVOC (max) – 0.8 ppm	$\text{SO}_2$ – 80 $\text{NO}_x$ - 80 $\text{PM}_{10}$ - 100 $\text{PM}_{2.5}$ – 60 TVOC – No Limits Prescribed
2	TNPCB Office CAAQMS (Within the SIPCOT Premises)	1. $\text{SO}_2$ (max) – 7.75 $\mu\text{g}/\text{m}^3$ . 2. $\text{NO}_2$ (max) – 17.36 $\mu\text{g}/\text{m}^3$ . 3. $\text{PM}_{10}$ (max) – 42 $\mu\text{g}/\text{m}^3$ . 4. $\text{PM}_{2.5}$ (max) – 21 $\mu\text{g}/\text{m}^3$ .	$\text{SO}_2$ – 80 $\text{NO}_x$ - 80 $\text{PM}_{10}$ - 100 $\text{PM}_{2.5}$ – 60
3	M/s. Solara Active Pharma Sciences Limited.	1. $\text{SO}_2$ (max) – 49.04 $\mu\text{g}/\text{m}^3$ 2. $\text{NO}_x$ (max) – 25.55 $\mu\text{g}/\text{m}^3$ 3. TVOC (max) – 0.38 $\mu\text{g}/\text{m}^3$	$\text{SO}_2$ – 80 $\text{NO}_x$ - 80 $\text{PM}_{10}$ - 100 $\text{PM}_{2.5}$ – 60 TVOC – No Limits Prescribed

From the above table it is observed that there is no significant rise in the levels of gases and the parameters are within the National Ambient Air Quality Standards prescribed by the CPCB vide Notification dated 18th November, 2009.

The Trend data for the above parameters in these three CAAQMs is enclosed vide Annexure – 2.

**4.0 Online Continuous Monitoring System Provided by the Industries in SIPCOT, Cuddalore:**

The large and medium scale industries (18 Nos) operating in SIPCOT Industrial complex, Cuddalore have installed Online Continuous Monitoring System (OCMS) for emission parameters such as PM, SO<sub>2</sub>, NO<sub>x</sub> etc. 11 industries have provided OCMS for ambient parameters such as PM<sub>10</sub>, PM<sub>2.5</sub>, SO<sub>2</sub>, NO<sub>x</sub>, VOC etc. 11 industries have provided OCMS for effluent parameters such as pH, TSS, BOD, COD, Flow etc. The list of industries, the parameters connected to Care Air Centre/ Water Quality Watch of TNPCB along with date of connectivity is enclosed as Annexure – 3.

**5.0 Conclusion:**

1. It is submitted that, in the SIPCOT Industrial Complex, Cuddalore 40 industries are with valid consent of the Board. Out of the remaining 5 industries, 2 industries are not in operation and in closed condition and 3 industries (M/s. Tanfac Industries Limited (AIF3)- main plant after carrying out rectification measures as per the Direction issued and 2 sister concern units located in the same premises) applied for renewal of consent, the renewal inspection reports were submitted to the Board and the same is under process for renewal of consent.
2. Ambient Air quality parameters recorded at the three CAAQMS surrounding the industry M/s. Crimsun Organics Private Limited during the time of accident shows all the parameters are within the standards prescribed by the CPCB.
3. The large and medium scale industries operating in SIPCOT Industrial complex, Cuddalore have installed Online Continuous Monitoring System for monitoring of emission, ambient and effluent parameters and connected the same to the TNPCB server.

By considering the above facts and observation, the Hon'ble Tribunal may pass appropriate Order (s)/Direction (s) as deemed fit.

  
Joint Chief Environmental Engineer (M)  
Tamil Nadu Pollution Control Board,  
Trichy.

Item No.07:

BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI

Original Application No. 121 of 2021 (SZ)

(Through Video Conference)

IN THE MATTER OF

Tribunal on its own motion-SUO MOTU Based on the  
News items published in The Hindu Newspaper, Chennai Edition,  
Dated: 14.05.2021, under the caption "Cuddalore pesticide  
Unit blast kills 4".

...Applicant(s)

Versus

1. The Chief Secretary to Govt. of Tamil Nadu,  
Government Secretariat, Fort, St. George,  
Chennai, Tamil Nadu- 600- 009.
2. The Secretary to Govt. of Tamil Nadu,  
Department of Environment & Forests,  
Govt. Secretariat, Fort St. George  
Chennai, Tamil Nadu – 600- 009.
3. The Principal Secretary to Govt. of Tamil Nadu,  
Industries Department,  
Govt. Secretariat, Fort St. George  
Chennai, Tamil Nadu – 600- 009.
4. Additional Chief Secretary to Govt. of Tamil Nadu,  
Labour and Employment Department,  
Govt. Secretariat. Fort St. George,  
Chennai, Tamil Nadu – 600 009.
5. The Chairman,

Tamil Nadu Pollution Control Board,  
No. 76, Anna Salai, Guindy,  
Chennai, Tamil Nadu – 0 032.

6. Directorate of Boilers,  
Rep. by its Director,  
First Floor, (North Wing),  
PWD Office Compound, Chepauk,  
Chennai – 600 005.

7. The District Collector,  
Cuddalore District,  
First Floor, New Collectorate Building,  
Collectorate Manjakuppam,  
Cuddalore – 607 001.

8. Crimsun Organics Private Limited,  
Rep. by its Managing Director,  
C-9, C-10 & C-11, SIPCOT Industrial Complex,  
Kudikadu, Cuddalore – 607 005.

...Respondent(s)

Date of hearing: 29.10.2021.

CORAM:

HON'BLE MR. JUSTICE K. RAMAKRISHNAN, JUDICIAL MEMBER

HON'BLE MR. DR. K. SATYAGOPAL, EXPERT MEMBER

For Applicant(s): Suo Motu by Court

For Respondent(s): Dr. D. Shanmugnathan for R1 to R4, R6 & R7  
Mr. S. Sai Sathya Jith for R5  
Ms. J. Dayana represented  
Mr. T. Sai Krishnan for R8

**ORDER**

1. The above case has been posted to today for appearance of 5<sup>th</sup> respondent, completion of pleadings and also for consideration of

final report and on that day the matter was adjourned to today by notification.

2. Mr. S. Sai Sathya Jith represented 5<sup>th</sup> respondent/(Tamil Nadu Pollution Control Board). So service is complete.
3. The Tamil Nadu Pollution Control Board (TNPCB) had filed a further report signed by the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board (TNPCB) on 22.10.2021, e-filed on 26.10.2021 and received on 27.10.2021. when certain flaws in the report submitted by the Tamil Nadu Pollution Control Board (TNPCB) is pointed out, the learned counsel appearing for the Tamil Nadu Pollution Control Board (TNPCB) submitted that they will come with the further report in this regard. Though, in that report it was mentioned that there are 45 other industries functioning in State Industries Promotion Corporation of Tamil Nadu (SIPCOT) Industrial Complex, only 40 units are having necessary 'consent' but that they have not mentioned about the other 5 units and also the nature of action taken by them for operation of such units without obtaining consent and other necessary permission. They have also not mentioned about the Ambient Air Quality (AAQ) in that area, though they have issued certain directions to control the Volatile Substance Emissions in the Ambient Air Quality (AAQ) to be carried out by the Industries.

4. The Board has also not mentioned as to the nature of action taken against those units which are not complying with the earlier directions issued for their failure of providing Online Continuous Monitoring System (OCMS) for which steps have been taken only later. The efficient system was also not mentioned.
5. The Tamil Nadu Pollution Control Board (TNPCB) is directed to file a report on these aspects. Earlier, the committee had filed only a preliminary report seeking six weeks time to file a final report. The committee has not filed a report as such.
6. When this was pointed out, the learned counsel appearing for the State Department submitted that they will take steps to file the report.
7. The applicant wanted to file an objection to the report submitted by the Tamil Nadu Pollution Control Board (TNPCB), they are also directed to file their objections.
8. The parties who have not filed their statements are directed to complete their pleadings. The committee, Pollution Control Board as well as the parties are directed to file the further reports, pleadings and objections, if any, to the reports already filed on or before **29.11.2021** by e-filing in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF along with necessary hardcopies to be produced as per rules.

9. The Registry is directed to communicate this order to the members of the committee and also to the official respondents through e-mail immediately, so as to enable them to comply with the direction.

10. For completion of pleadings, consideration of further reports, objections, (if any) to the report submitted, post on **29.11.2021**.



सत्यमेव जयते

.....J.M.  
(Justice K. Ramakrishnan)

sd/-

.....E.M.  
(Dr. K. Satyagopal)

O.A. No. 121 /2021  
29.10.2021, Sr.



Annexure – 2

<b>Station:</b>	<b>M/s. Asian Paints Limited, Cuddalore</b>					
Date:	13-05-2021 06:00 To 13-05-2021 18:00					
Reporting Average:	15 Minutes					
Aggregation Type:	Average					
Date	Time	SO <sub>2</sub> (µg/m <sup>3</sup> )	NO <sub>x</sub> (µg/m <sup>3</sup> )	PM <sub>10</sub> (µg/m <sup>3</sup> )	PM <sub>2.5</sub> (µg/m <sup>3</sup> )	TVOC (ppm)
13/05/2021	6:00	21.39	6.43	42.01	53.25	0.7
13/05/2021	6:15	21.44	5.78	42.25	53.25	0.8
13/05/2021	6:30	0	0	0	0	0.8
13/05/2021	6:45	21.3	5.27	43.41	53.25	0.8
13/05/2021	7:00	20.92	4.6	63.1	53.25	0.8
13/05/2021	7:15	0	0	0	0	0.8
13/05/2021	7:30	21.04	4.97	63.1	53.25	0.8
13/05/2021	7:45	0	0	0	0	0.8
13/05/2021	8:00	20.74	4.86	49.5	52.64	0.8
13/05/2021	8:15	21.2	5.12	49.49	2.55	0.8
13/05/2021	8:30	21.23	3.19	49.5	2.55	0.8
13/05/2021	8:45	21.04	4.02	49.68	2.55	0.8
13/05/2021	9:00	20.38	4.31	52.7	3.28	0.7
13/05/2021	9:15	20.73	4.32	52.7	53.25	0.8
13/05/2021	9:30	20.68	3.78	52.7	53.25	0.8
13/05/2021	9:45	21.04	4.17	53.65	53.25	0.8
13/05/2021	10:00	20.63	2.73	69.84	53.25	0.8
13/05/2021	10:15	21	2.72	69.84	53.25	0.7
13/05/2021	10:30	20.79	2.66	69.84	53.25	0.8
13/05/2021	10:45	20.84	2.52	70.38	53.25	0.8
13/05/2021	11:00	20.22	3.76	79.45	53.25	0.7
13/05/2021	11:15	20.86	2.9	79.45	53.25	0.8
13/05/2021	11:30	20.93	3.26	79.45	53.25	0.8
13/05/2021	11:45	20.63	3.95	78.77	53.25	0.8
13/05/2021	12:00	20.34	3.65	67.2	53.25	0.8
13/05/2021	12:15	20.69	3.27	67.2	53.25	0.8
13/05/2021	12:30	20.85	2.74	67.2	53.25	0.8
13/05/2021	12:45	21.63	2.7	67.36	53.25	0.8
13/05/2021	13:00	21.18	3.12	70.1	53.25	0.8
13/05/2021	13:15	21.29	2.2	70.1	53.25	0.8
13/05/2021	13:30	21.23	2.34	70.1	53.25	0.8
13/05/2021	13:45	21.41	2.55	69.83	53.25	0.8
13/05/2021	14:00	21.02	2.25	65.24	53.25	0.7
13/05/2021	14:15	21.28	2.35	65.25	53.25	0.7
13/05/2021	14:30	21.2	1.96	65.24	53.25	0.7

Date	Time	SO2 (µg/m3)	NOx (µg/m3)	PM10 (µg/m3)	PM2.5 (µg/m3)	TVOC (ppm)
13/05/2021	14:45	21.14	1.4	66.08	53.25	0.7
13/05/2021	15:00	20.88	1.88	80.35	53.25	0.7
13/05/2021	15:15	21.37	2.27	80.35	53.25	0.7
13/05/2021	15:30	21.36	1.48	80.35	53.25	0.8
13/05/2021	15:45	21.31	1.16	80.3	53.25	0.7
13/05/2021	16:00	20.81	0.98	79.4	53.25	0.7
13/05/2021	16:15	21.25	1.34	79.4	53.25	0.7
13/05/2021	16:30	21.31	1.73	79.4	53.25	0.8
13/05/2021	16:45	21.15	0.81	77.79	53.25	0.8
13/05/2021	17:00	20.79	1.59	50.4	53.25	0.8
13/05/2021	17:15	21.08	2	50.4	53.25	0.7
13/05/2021	17:30	20.96	1.73	50.4	53.25	0.7
13/05/2021	17:45	21.1	0.9	50.53	53.25	0.8
13/05/2021	18:00	20.71	0.86	52.79	53.25	0.8
<b>Minimum</b>		0	0	0	0	0.7
<b>Min Time</b>		13-05-2021 06.30	13-05-2021 06.30	13-05-2021 06.30	13-05-2021 06.30	13-05-2021 06.30
<b>Maximum</b>		21.63	6.43	80.35	53.25	0.8
<b>Max Time</b>		13-05-2021 12.45	13-05-2021 06.00	13-05-2021 15.00	13-05-2021 06.00	13-05-2021 06.15
<b>Prescribed Std.</b>		<b>0-80</b>	<b>0-80</b>	<b>0-100</b>	<b>0-60</b>	-

<b>Station:</b>	<b>TNPCB OFFICE CUDDALORE</b>			
Date:	13-05-2021 06:15 To 13-05-2021 18:00			
Reporting Average:	15 Minutes			
Aggregation Type:	Average			
Date Time	SO2 (µg/m3)	NO2 (µg/m3)	PM10 (µg/m3)	PM2.5 (µg/m3)
13/05/2021 6:15	6.53	13.25	27	13.17
13/05/2021 6:30	6.53	14.18	28.91	17
13/05/2021 6:45	6.42	12.94	29	17
13/05/2021 7:00	6.16	12.71	29	17
13/05/2021 7:15	6.97	11.65	29	17.93
13/05/2021 7:30	7.19	9.58	28.06	21
13/05/2021 7:45	7.51	9.57	28	21
13/05/2021 8:00	7.62	9.59	28	21
13/05/2021 8:15	7.69	10.21	28	18.9
13/05/2021 8:30	7.06	10.47	34.61	12
13/05/2021 8:45	6.79	11.63	35	12
13/05/2021 9:00	7.09	11.7	35	12
13/05/2021 9:15	6.8	10.71	35	13.2
13/05/2021 9:30	6.92	10.36	35	17
13/05/2021 9:45	6.69	9.85	35	17
13/05/2021 10:00	6.77	9.47	35	17
13/05/2021 10:15	6.64	9.14	31.27	10.23
13/05/2021 10:30	6.55	9.6	33.83	15
13/05/2021 10:45	6.6	11.49	34	15
13/05/2021 11:00	6.53	11.99	34	15
13/05/2021 11:15	5.95	10.68	34	14.53
13/05/2021 11:30	4.87	9.95	41.56	13
13/05/2021 11:45	5.09	10.81	42	13
13/05/2021 12:00	5.08	9.49	42	13
13/05/2021 12:15	5.83	11.26	42	13.73
13/05/2021 12:30	5.66	10.36	40.11	16
13/05/2021 12:45	5.82	7.33	40	16
13/05/2021 13:00	5.81	8.86	40	16
13/05/2021 13:15	6	10.45	40	15.77
13/05/2021 13:30	5.99	9.89	37.17	15
13/05/2021 13:45	6.53	9.99	37	15
13/05/2021 14:00	6.59	9	37	15
13/05/2021 14:15	6.44	9.21	37	13.83
13/05/2021 14:30	6.63	9.4	34.17	10
13/05/2021 14:45	6.4	10.13	34	10
13/05/2021 15:00	6.52	10.14	34	10
13/05/2021 15:15	6.82	9.98	34	9.07
13/05/2021 15:30	7.75	10.84	25.5	6
13/05/2021 15:45	7.75	12.31	25	6

Date Time	SO2 (µg/m3)	NO2 (µg/m3)	PM10 (µg/m3)	PM2.5 (µg/m3)
13/05/2021 16:00	7.41	11.17	25	6
13/05/2021 16:15	6.77	11.41	25	6.27
13/05/2021 16:30	6.74	12.56	24.04	8
13/05/2021 16:45	6.62	12.28	24	8
13/05/2021 17:00	6.75	12.36	24	8
13/05/2021 17:15	6.9	13.94	24	9.13
13/05/2021 17:30	7.21	15.48	24.94	13
13/05/2021 17:45	6.95	16.22	25	13
13/05/2021 18:00	6.94	17.36	25	13
<b>Minimum</b>	4.87	7.33	24	6
<b>Min Time</b>	13/05/2021 11:30	13/05/2021 12:45	13/05/2021 16:45	13/05/2021 15:30
<b>Maximum</b>	7.75	17.36	42	21
<b>Max Time</b>	13/05/2021 15:45	13/05/2021 18:00	13/05/2021 11:45	13/05/2021 7:30
<b>Prescribed Std.</b>	<b>0-80</b>	<b>0-80</b>	<b>0-100</b>	<b>0-60</b>

<b>Station:</b>	<b>M/s Solara Active Pharma Sciences Limited, Cuddalore (Formerly Known as M/s Strides Shasun Limited)</b>		
Date:	13-05-2021 06:00 To 13-05-2021 18:00		
Reporting Average:	15 Minutes		
Aggregation Type:	Average		
<b>Date Time</b>	<b>SO2 (µg/m3)</b>	<b>NOx (µg/m3)</b>	<b>VOC (µg/m3)</b>
2021-05-13 06:00	46.92	18.41	0.33
2021-05-13 06:15	47.04	8.86	0.38
2021-05-13 06:30	47.07	8.76	0.34
2021-05-13 06:45	47.58	11.79	0.28
2021-05-13 07:00	47.86	13.74	0.31
2021-05-13 07:15	47.79	21.98	0.37
2021-05-13 07:30	47.67	18.69	0.35
2021-05-13 07:45	47.87	25.55	0.29
2021-05-13 08:00	47.7	12.32	0.33
2021-05-13 08:15	48.72	20.34	0.37
2021-05-13 08:30	48.89	13.83	0.34
2021-05-13 08:45	48.74	17.83	0.28
2021-05-13 09:00	48.33	9.68	0.32
2021-05-13 09:15	48.59	6.56	0.37
2021-05-13 09:30	48.45	6.24	0.34
2021-05-13 09:45	48.71	5.39	0.28
2021-05-13 10:00	47.91	5.04	0.28
2021-05-13 10:15	47.84	7.1	0.36
2021-05-13 10:30	47.81	4.82	0.34
2021-05-13 10:45	47.63	4.65	0.28
2021-05-13 11:00	47.23	4.99	0.34
2021-05-13 11:15	48.03	4.19	0.37
2021-05-13 11:30	48.85	4.1	0.35
2021-05-13 11:45	47.57	3.22	0.28
2021-05-13 12:00	47.29	4.49	0.33
2021-05-13 12:15	47.9	3.62	0.36
2021-05-13 12:30	48.41	4.25	0.32
2021-05-13 12:45	49.04	3.51	0.28
2021-05-13 13:00	48.24	3.44	0.33
2021-05-13 13:15	48.2	3.16	0.37
2021-05-13 13:30	47.86	3.31	0.38
2021-05-13 13:45	48.03	2.73	0.29
2021-05-13 14:00	48.28	2.65	0.32

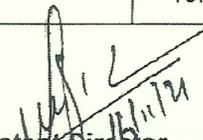
Date Time	SO2 (µg/m3)	NOx (µg/m3)	VOC (µg/m3)
2021-05-13 14:15	47.48	3.08	0.38
2021-05-13 14:30	48.37	2.74	0.36
2021-05-13 14:45	48.09	3.92	0.28
2021-05-13 15:00	47.74	3.11	0.33
2021-05-13 15:15	48.01	2.92	0.38
2021-05-13 15:30	48.11	2.98	0.32
2021-05-13 15:45	47.99	3.2	0.28
2021-05-13 16:00	48.41	2.67	0.29
2021-05-13 16:15	48.28	2.75	0.36
2021-05-13 16:30	49	3.17	0.34
2021-05-13 16:45	48.77	3.49	0.27
2021-05-13 17:00	48.23	4.21	0.31
2021-05-13 17:15	48.2	3.23	0.37
2021-05-13 17:30	48.07	3.26	0.32
2021-05-13 17:45	48.43	3.82	0.27
2021-05-13 18:00	48.3	5.66	0.32
<b>Minimum</b>	46.92	2.65	0.27
<b>Min Time</b>	13/05/2021 06.00	13/05/2021 14.00	13/05/2021 16.45
<b>Maximum</b>	49.04	25.55	0.38
<b>Max Time</b>	13/05/2021 12.45	13/05/2021 07.45	2021-05-13 06.15
<b>Prescribed Std.</b>	<b>0 - 80</b>	<b>0 - 80</b>	-

**Annexure – 3**

**Details of Emmision Parameters connected to SIPCOT, Cuddalore in  
Care Air Centre, TNPCB**

Sl. No.	Name of the industries	No. of Analyser	Name of the Parameter Connected to CAC	Date of connectivity
1	M/s. Tagros Chemicals India Limited	4	Boiler - PM	28.08.2010
			Boiler - SO2	
			Scrubber - SO2	
			Boiler - PM	
2	M/s. Solara Active Pharma	7	BoilerStack_1 - PM	15.12.2012
			BoilerStack_2 - PM	
			Stack - HCL	
			Reactors - HCL	
			problock_I_II - HCL	
			problock_I_II - Mercaptan	
			problock_I_II - VOC	
3	M/s. Kawman Pharma,	5	BOILER_STACK - Nox	21.10.2016
			BOILER_STACK - PM	
			BOILER_STACK - SO2	
			SCRUBBER_STACK - HCL	
			SCRUBBER_STACK - NH3	
4	M/s. Crimsun Organics Pvt. Ltd.,	1	BOILER_STACK - PM	07.05.2019
5	M/s. Clariant Chemicals India Limited,	4	CL2	14.08.2010
			BOILER STACK PM	
			PM	
			SO2	
6	M/s. TANFAC Industries Ltd	8	HF STACK	31.08.2010
			HF ALF3 STACK	
			SAP1 SO2	
			SAP2 SO2	
			SO2 BOILER	
			BOILER SPM	
			HF SFL STACK	
			SO2 STACK	
7	M/s. Asian Paints Limited	3	STACK PM	23.06.2012
			SO2 16TPH	
			NO2 16 TPH	

Sl. No.	Name of the industries	No. of Analyser	Name of the Parameter Connected to CAC	Date of connectivity
8	Mls. Chemplast Sanmar Limited	8	SOX BOILER	02.11.2010
			NOX BOILER	
			SPM_BOILER	
			SPM DRYER STACK	
			VCM DRIER STACK	
			VCM STACK	
			CH_BOILER_CO	
			CH_BOILER_CO2	
9	Mls. TATA Chemicals Ltd	8	SO2_BLR	31.07.2019
			NOX_BLR	
			CO_BLR	
			SO2_CFHAG	
			NOX_CFHAG	
			CO_CFHAG	
			PM_BLR	
			PM_CFHAG	
10	Mls. DFE Pharma	1	BOILER PM	18.04.2012
11	Mls. Loyal Super Fabrics,	2	SPM_THERMOPAD	26.09.2010
			SPM_BOILER	
12	Mls. Vivin Tex,	1	PM_BOILER STACK	23.05.2015
13	Mls. R K Exports KARUR PVT Ltd.	1	SPM_STACK	12.06.2016
14	Mls. Covestro India Pvt. Ltd	2	THERMOPAC_SO2	04.09.2010
			THERMOPAC_PM	
15	Mls. Pioneer Jellice India Private Limited	1	PM	19.08.2010
16	Mls. Thangamman Textile Private Ltd,	1	PM	28.07.2015
17	Mls. Pandian Chemicals Ltd.,	1	CHLORINE_CHS	06.09.2010
18	Mls. Topknit Processing Mills Pvt.	1	PM	19.03.2016

  
 Assistant Director  
 Care Air Centre

**Details of Ambient Parameters connected to SIPCOT, Cuddalore in  
Care Air Centre, TNPCB**

Sl. No.	Name of the industries	No. of Analyser	Name of the Parameter Connected to CAC	Date of connectivity
1	Tagros Chemicals India Limited	5	Admin_building - VOC	28.08.2010
			Chlorine_yard - Total chlorine	
			IB_Yard_I - VOC	
			IB_Yard_II - VOC	
			store_opposite - VOC	
2	Solara Active Pharma Sciences	10	ADMIN - Ambient_TVOC	15.12.2012
			ADMIN - NOx	
			ADMIN - O3	
			ADMIN - PM2.5	
			ADMIN - PM10	
			ADMIN - SO2	
			ETP - VOC	
			RD_Block - Ambient_TVOC	
			RD_Block - Ambient_TVOC	
			Raw_Material - Ambient_TVOC	
3	Solara Active Pharma Sciences R&D	1	TVOC	15.12.2012
4	Clariant Chemicals India Limited	2	TVOC AMBIENT CCIL	14.08.2010
			TVOC AT B BPLANT	
5	Kawman Pharma	9	AAQMS - Ambient_VOC	21.10.2016
			AAQMS - HCL	
			AAQMS - NOx	
			AAQMS - PM2.5	
			AAQMS - PM10	
			AAQMS - SO2	
			Process_area_Ambient - HCL	
			Process_area_Ambient - NH3	
			Process_area_Ambient - VOC	
6	Tanfac Industries Limited	3	VOC SOC AMBIENT	31.08.2010
			TVOC_IBAPPLANT	
			HF_MAINGATE	

Sl. No.	Name of the industries	No. of Analyser	Name of the Parameter Connected to CAC	Date of connectivity
7	Asian Paints Limited	6	TVOC	23.06.2012
			PM10_AAQMS_STATION	
			PM2.5_AAQMS_STATION	
			SO2_AAQMS_STATION	
			NOx_AAQMS_STATION	
			TVOC_AMBNT	
8	DFE Pharma	1	TVOC_MCC PLANT	18.04.2012
9	Arkema Peroxides India Ltd	2	HCL_TANK_AMBIENT	06.09.2010
			TVOC_ARKEMA	
10	Covestro India Pvt. Limited	1	TVOC_AMBT	04.09.2010
11	Chemplast Sanmar Limited	18	VCM STORAGE	02.11.2010
			VCM_WORK PLACE	
			VCM RECOVERY NORTH	
			VCM RECOVERY SOUTH	
			VCM REACTOR PG	
			VCM EMERGENCY VENT	
			REACTOR 3RD FLOOR	
			NEAR ADDITIVE AREA	
			VCM DRYER TOP	
			VGA TOP FLOOR	
			CH_AM SOX(CH1)	
			AMBIENT NOX	
			AMBIENT CO	
			AMBIENT OZONE	
			AMBIENT PM10	
			AMBIENT PM2.5	
Ambient BENZENE				
Ambient VCM_ch				

  
 Assistant Director  
 Care Air Centre

**Details of Effluent Parameters connected to SIPCOT, Cuddalore in Water Quality Watch Centre, TNPCB**

Sl. No	Name of the Industries	No. of Analyser	Parameters Connected to WQW	Date of connectivity
1	TAGROS CHEMICALS INDIA LIMITED	9	STP Inlet High TDS Inlet Bio Aeration Inlet Flow RO Permeate Flow Treated Sewege Flow Treated Sewege COD Treated Sewege BOD Treated Sewege pH Treated Sewege TSS	01/07/2016
2	Solara Active Pharma Sciences Limited	5	Low TDS Stream High TDS Stream R&D Outlet to High TDS Stream RO Permeate RO Permeate pH	14/07/2017
3	CLARIANT CHEMICALS (INDIA) LIMITED	9	WWTP Inlet Flow WWTP Marine Outlet Flow Marine Outlet COD Marine Outlet BOD Marine Outlet TSS Marine Outlet Chromium Marine Outlet pH Strom Water pH Strom Water TDS	19/10/2015
4	KAWMAN PHARMA	9	ETP Inlet ETP Outlet MEE Inlet pH Storm pH COD BOD TSS Storm TDS	16/09/2016
5	ASIAN PAINTS LTD	3	ETP Inlet Flow Utility Blow Down STP Inlet	04/03/2016
6	Loyal Super fabrics (Unit of loyal textile mills Ltd.,)	2	PH OUTLET	09/10/2019
7	Pioneer Jellice India Pvt Ltd	6	BOD COD TSS pH TEMPERATURE FLOW	10/09/2019

Sl. No	Name of the Industries	No. of Analyser	Parameters Connected	Date of connectivity
8	CHEMPLAST SANMAR LIMITED	2	INLET_ETP_FLOW OUTLET_ETP_FLOW	20/06/2017
9	TATA Chemicals Ltd	6	BOD COD TSS pH ETP Outlet ETP Inlet	29/05/2020
10	Cuddalore Industries Common Utilities Limited	4	BOD COD TSS pH	09/05/2019
11	CRIMSUN ORGANICS PVT LTD	6	ETP Inlet RO Inlet RO Permeate RO Reject MEE Feed Inlet MEE Condensate	09/05/2019

  
 Assistant Director  
 Care Air Centre

**BEFORE THE HON'BLE NATIONAL  
GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI.**

**Original Application No. 121 of 2021  
(SZ).**

Tribunal on its own motion SUO-MOTU  
Based on the news item published in the  
Hindu Newspaper, Chennai Edition dated  
14.05.2021, Under the caption "Cuddalore  
Pesticide unit blasts kills 4"

...Applicant

**Vs**

The Secretary to Govt. of Tamilnadu,  
Department of Environment and Forests,  
Govt. Secretariat, Fort. St. George,  
Chennai, Tamil Nadu  
and others.

... Respondents

**REPORT FILED ON BEHALF OF THE  
RESPONDENT – TAMIL NADU  
POLLUTION CONTROL BOARD**

Advocate for Respondent: TNPCB  
Thiru. Sai Sathyajith  
BSC, Chennai.

Dated: 29.11.2021

Date of hearing: 20.12.2021

